

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 10th APRIL, 2024, 10:30 A.M.

CA/1/GB/2024

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	M/s Bhuyan Projects Pvt. Ltd. Vs The Registrar of Companies, NER
UNDER SECTION	U/s 252(3) of Companies Act, 2013

For Petitioner (s) : Ms. S. Khaitan, CS

For Respondent (s) :

ORDER

Ld. Authorized Representative CS Ms. S. Khaitan appears on behalf of the Petitioner.
Issue notice to ROC, who shall file his report /observation within 3 weeks' time.

List for further consideration on **08.05.2024**.

Sd/-

Satya Ranjan Prasad
Member (Technical)

Sd/-

H.V. Subba Rao
Member (Judicial)